

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

C.P.No.163/2002 in  
O.A.No.1398/2000

Hon'ble Shri V.K.Majotra, Member(A)  
Hon'ble Shri Shanker Raju, Member(J)

(31)

Thursday, this the 23rd day of May, 2002

V.R.S.Nair  
s/o Shri K.V.Pillai  
r/o 1102/31, B.K.S.Marg  
New Delhi. ... Applicant

(By Advocate: None)

vs.

Shri K.P.Singh  
Director  
Intelligence Bureau  
Ministry of Home Affairs  
Govt. of India  
35, New Complex, Sardar Patel Marg  
New Delhi. ... Respondent

(By Advocate: Shri R.V.Sinha)

O R D E R (Oral)

By Shri V.K.Majotra, M(A):

Shri R.V.Sinha, learned counsel for respondent has filed a copy of the order dated 14.5.2002, passed by the Hon'ble High Court of Delhi in CW No.2991/2002/CM No.5223/2002, granting stay of the operation of this Court's order dated 14.9.2001 in OA 1398/2000.

2. In this view of the matter, CP is dismissed. Notices issued to the respondent is discharged. The petitioner shall have liberty to revive the same, if so advised, in terms of final orders of the Hon'ble High Court of Delhi.

*S. Raju*  
(Shanker Raju)

Member(J)

*V.K.Majotra*  
(V.K.Majotra)  
Member(A)

/rao/